

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

IN THE MATTER OF:
Sumesh Chadha

CP (IB) No. 186/Chd/Pb/2023

...Petitioner-Operational Creditor

Versus

Turbo Infratech (P) Ltd.

...Respondent-Corporate Debtor

Under Section: 9 IBC 2016

Order delivered on 24.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.06.2024.

Sd/-

Court Officer